

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 119**

**CP (IB) No. 147/Chd/Pb/2020**

**IN THE MATTER OF**  
**Garg Industries Limited**

**...Petitioner-Operational Creditor**

**Versus**

**Narang Wires Private Limited**

**...Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 15.05.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 10.06.2024.

Sd/-  
**Court Officer**